

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 6<sup>th</sup> of December, 2023

**Calling for Lawyers and Teachers for Translation of Judgments:**

The Gauhati High Court is seeking applications from experienced lawyers and teachers for the translation of judgments from English to Assamese.

**Objective:**

The Gauhati High Court is dedicated to promoting accessibility to justice in the regional/vernacular language. In pursuit of this commitment, the Court is seeking applications from Lawyers and Teachers to contribute to the translation of judgments, ensuring clarity and precision for a wider audience.

**Responsibilities:**

- Translate judgments from English to Assamese accurately and consistently.
- Adhere to legal terminology and ensure that the translated judgments are legally sound.
- Produce high-quality translations that are easy to understand for the Assamese-speaking public.

**Remuneration:**

Lawyers and teachers will be paid an honorarium of INR 100 per translated page. However, payment will be contingent upon the accuracy of the translated judgment and fulfilling satisfactory requirement.

**Application Procedure:**

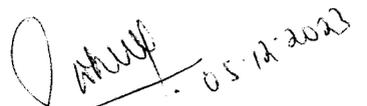
Interested candidates should submit their applications, along with their CVs, to the Registrar Judicial-cum-Secretary, AI Assisted Legal Translation Advisory Committee, Gauhati High Court, Mahatma Gandhi Road, Guwahati – 781001, Assam, India, by 15.12.2023. Applications can also be submitted electronically to [aitranslation.ghc@gmail.com](mailto:aitranslation.ghc@gmail.com).

By Order  
S/d Subhrangsu Dhar  
Registrar Judicial

**Memo No. HC.XLV/330 (PART)/2019/ 958 A/PM&P, Dated 6 / 12 / 2023.**

1. The Director of Information & Public Relation, Dispur, Guwahati-06 (Janasanyog). He is requested to publish the Notice urgently in two widely circulated local dailies (one English and one Assamese) and intimate this Registry regarding publication of the same.

2. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
3. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati, for information.
4. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the notice in the High Court Website.
5. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. She is requested to preserve the paper cutting of the notice and send a copy of the same to the PM&P Section of the Registry.
6. CA to the Registrar General, Gauhati High Court, Guwahati.
7. Notice Board, Gauhati High Court.

  
**REGISTRAR JUDICIAL**